

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH,
CAMP AT AURANGABAD.

Original Application No.619/96.

Monday, this the 6th day of August, 2001.

Mon'ble Shri Justice Birendra Dikshit, Vice-Chairman,
Mon'ble Shri M.P.Singh, Member (A).

S.I.M.J.Ali.

...Applicant.

▼.

1. The Postmaster General,
Maharashtra Circle,
Cantonment,
Aurangabad.
2. Senior Supdt. of Post Office,
Beed,
District Beed. ...Respondents.
(By Advocate Shri P.M.Pradhan).

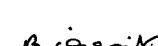
O R D E R (ORAL)

Shri Justice Birendra Dikshit, Vice-Chairman,

The case is called out. Neither applicant
nor his Advocate present. Shri P.M.Pradhan, Counsel
for Respondents is present.

2. The OA is dismissed for want of
prosecution.


(M.P.SINGH)
MEMBER(A)


(BIRENDRA DIKSHIT)
VICE-CHAIRMAN

B.